

**Statement**

The following stations are covered with STD facility so far:—

District Kathua	District Udhampur	District Doda
Kathua	Udhampur	Doda
Nagriparol	Kud	Khillani
Lakhanpur	Patnitop	Chanderkote
Chadwal	Mantalai	Kishtwar
Barwal	Chenani	Bhaderwah
Barnoti	Manwal	Ramban
Ghagwal	Round-dumail	Batote
Hiranagar	Reasi	Banihal
Bani	Adhkuwari	
	Katra	
	Vaishnovdevi	
	Jyotipuram	
	Talwara	
	Ramnagar	
	Mansar	

**Review of Obsolete Laws**

1026. SHRI U.V. KRISHNAMRAJU:  
SHRI JAYARAMA I.M. SHETTY:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the attention of the Government has been drawn to the newsitem captioned "Obsolete laws responsible for delays" appearing in the *Statesman* dated January 9, 1999;

(b) if so, whether most of the laws are outdated and there is urged need to review such laws; and

(c) if so, the further reaction of the Government in this regard?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) Yes, Sir.

(b) and (c) With the approval of the Prime Minister, Commission on review of administrative Laws under the Chairmanship of Shri P.C. Jain was set up with the objective of:

(i) Undertaking an overview of steps taken by different Ministries/Departments for the review of laws and regulations;

(ii) Identifying proposals for amendment to laws and regulations having intersectoral impact.

(iii) Examining specific changes in existing rules and procedures in the case of selected economic and social sectors so as to make them transparent and predictable.

Recommendations of the said Commission have since been received and steps are being taken to implement the said recommendations.

**One Child Norm**

1027. SHRI BHARTRAHARI MAHTAB: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the steps being taken by the Government to popularise one-child norm to check the increase in population;

(b) the special provision being made for families with two children;

(c) whether the Government have taken any special steps to check population during last three years; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) and (b) One child norm does not constitute the policy of the Government. Special provisions in the form of special pay, 1/2 percent rebate in the